# COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 5 OF 2016 & IA NOs. 531 OF 2016 & 309 OF 2017

### Dated: 7<sup>th</sup> September, 2017

In the matter of:-

M/s Singareni Collieries Co. Ltd. ...Appellant(s) Vs. Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Shri D. Bharathi Reddy Shri Harsha Peechara Ms. Vidhi Jain for R-2

### <u>ORDER</u>

List the matter on 26.10.2017.

**Court Master**